

District and sessions Judge
Thalassery.

Sri. Dr. B. Kalam Pasha.

Restricted cause list dated 13.07.2020

Case type EP

1. EP 48/2017 . Adv. Haridas Thykandy
v/s
Adv. K.V. Sunith.


District & Sessions Judge.

District and sessions Judge
Thalassery.

Sri. Dr. B. Kalam Pasha.

Restricted cause list dated 14.07.2020

Case type AS

1. AS 6/18

Adv. C. Krishnan

v/s

Adv. Balachandran (1 to 6)

Adv. K.K. Muhammed Fouz (10 to 16)

Case type RCA

2. RCA 27/18

Adv. C.P. Raveendran

v/s

Adv. V.P. Mahamood.

Case type EP

3. EP 212/18

Adv. G.K. Gopakumar.

v/s

Adv. P.K. Ratnakaran.


District & Sessions Judge.

District and sessions Judge
Thalassery.

Sri. Dr. B. Kalam Pasha

Restricted Cause list dated 15.07.2020

Case type EP

1. EP 213/18

Adv. G.K. Gopakumar
v/s

Adv. N.R. Shanavas.

Case type AS

2. AS 119/18

Adv. A.R. Mahesh Varma
v/s

Adv. Sajeev. P.

Case type RCA

3. RCA 73/18

Adv. A.V. Kesavan
v/s

Adv. B.P. Saseendran.


District & Sessions Judge.

District and Sessions Judge
Thalassery.

Sri. Dr. B. Kalam Pasha.

Restricted Cause list dated 17.7.2020

Case type EP

1. EP 20/08

Adv. G. K. Gopakumar
v/s

Adv. C. R. Rajendran.

2. EP 344/18

Adv. T. Jagadeesh

v/s

Adv. C. Deepak.

Case type 1A

3. 1As 1, 2, 3/20 in OP 27/08 . Adv. Bindu. K.


District & Sessions Judge.